

1	2	3	4
10	Manipur	3	362
11	Meghalaya	11	931
12	Mizoram	3	1500
13	Nagaland	3	330
14	Orissa	4	1189
15	Sikkim	10	1469
16	Uttaranchal	33	5282
Total		162	47930

Inclusion of CESU under R-APDRP

2907. SHRI MANGALA KISAN: Will the Minister of POWER be pleased to state:

(a) whether Government is aware that Central Electricity Supply Utility of Orissa (CESU) is not a private entity but under the control of Orissa Electricity Regulatory Commission; and

(b) if so, whether Government would give reason for not covering CESU under R-APDRP Scheme as Government continues to neglect nine districts of Odisha under CESU for no valid reasons violating the guidelines under R-APDRP?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) Power Finance Corporation (PFC), the Nodal Agency for R-APDRP has so far not received any proposal for sanction under R-APDRP from CESU. Proposal as and when received will be considered as per extant guidelines of R-APDRP.

Power projects awaiting clearances

†2908. SHRI SHREEGOPAL VYAS: Will the Minister of POWER be pleased to state:

(a) whether complaints regarding delay in environmental clearances to power projects have been received; and

(b) if so, the details of power projects' proposals pending with the Central Government for want of environmental clearances during the last three years, State-wise?

†Original notice of the question was received in Hindi.